

**CAUSE LIST OF THE COURT OF SRI VINAYAK  
MAYANNAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE  
FOR THE DAY 12.08.2020**

<b>MORNING SESSION HEARING</b>	<b>AFTERNOON SESSION HEARING</b>
1. Cr 192/2020 HPS 2. Cr 212/2020 HPS 3. Cr 35/2020 AGPS 4. Cr 140/2020 HPS 5. Cr 169/2020 HPS 6. OS 172/2020 7. OS 174/2020 8. OS 176/2020 9. OS 90/2017 10. OS 224/2017	11. OS 272/2018 12. OS 248/2019 13. OS 286/2019 14. OS 298/2019 15. OS 348/2019 16. P&SC 1/2020 17. CC 1149/2017 18. CC 1003/2019  <b>ORDERS</b>  19. Cr 132/2020 (HPS)

Hosakote

Dated: - 11.08.2020

Prl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.  
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY  
12.08.2020

MORNING SESSION	AFTERNOON SESSION
<p><b>JC Matter</b></p> <p>1. Cr 77/2020 NGPS 2. Cr 30/2020 NGPS 3. CC 358/2019NGPS</p> <p><b>HEARING</b></p> <p>4. CC 941/2020 5. CC 1098/2012 6. CC 1108/2012 7. OS 83/2020 8. OS 209/2019 9. OS 295/2019</p> <p><b>ISSUES</b></p> <p>10.OS 3/2018 11.OS 119/2019 12.OS 215/2017 13.OS 217/2019</p>	<p><b>HEARING</b></p> <p>14.OS 175/2020 VRL Logistics V/s Hemanth kumar 15.OS 177/2020 Venkatamma V/s Foyer Mines 16. CC 770/2014 17. CC 1188/2014 18. CC 84/2015 19. CC 194/2016</p> <p><b>ORDERS</b></p> <p>20.OS 77/2013</p> <p><b>JUDGMENT</b></p> <p>21.OS 588/2011</p>

Hosakote

Dated: - 11.08.2020

*C. Girish*  
11/08/2020  
Addl. Civil Judge & JMFC.,  
Hosakote

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